## No 2/1/2011-CL.V Government of India Ministry of Corporate Affairs

5<sup>th</sup> floor, 'A' Wing, Shastri Bhawan, Dr. R. P. Road, New Delhi Dated the 9<sup>th</sup> March, 2012

To

All Regional Directors All Registrar of Companies.

Sub: Allotment of Director's Identification Number (DIN) under Companies Act, 1956

Sir,

In continuation of General Circular Nos. 32/2011 dated 31.05.2011, 66/2011 dated 04.10.2011 and 70/2011 dated 15/12/2011 on the subject cited above, I am directed to say that the time for filing form DIN-4 by DIN holders for furnishing PAN and to update PAN details has been extended upto 30.04.2012.

Yours faithfully,

(U.C. Nahta) Director (Inspection & Investigation)

## Copy to:

- 1. ICAI/ICWAI/ICSI/All Chamber of Commerce with a request to give wide publicity to their members.
- 2. DIN Cell to issue message through e-mail and SMS to all existing DIN holders who have not furnished their PAN earlier at the time of obtaining DIN, to furnish their PAN by filing form DIN-4 by 30.04.2012 to avoid penal action.

## Copy for information to:

- 1. PS to CAM and PS to MOS
- 2. PPS to Secretary, Additional Secretary & PS to Joint Secretaries